

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 32 OF 2015

&

APPEAL NO. 47 OF 2015

Dated: 28th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

A.NO. 32 OF 2015

In the matter of :

Talwandi Sabo Power Ltd.

...Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Krishna Rao
Mr. Shashank Sekhar

Counsel for the Respondent(s) : Ms. Shikha Ohri
Mr. Nishant Kumar for R.1

Ms. Poorva Saigal
Mr. Shubham Arya for R.2

A.No. 47 of 2015

Nabha Power Ltd. & Anr.

...Appellant(s)

Vs.

Punjab State Power Corporation Ltd. & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. S. Ganesh, Sr. Adv.
Mr. Aniket Prasoon
Mr. Abhishek Kumar
Mr. Kush Saggi

Counsel for the Respondent(s) : Ms. Poorva Saigal
Mr. Shubham Arya for R.1

Ms. Shikha Ohri
Mr. Nishant Kumar for R.2

ORDER

We have heard learned senior counsel in Appeal No. 47 of 2015.

List these matters for further hearing on **29.03.2017.**

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Pr/vt